

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ADI ISPAT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ADI ISPAT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26/07/2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Jharkhand
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27104JH2004PTC010861
5.	Address of the registered office and principal office (if any) of corporate debtor	Dumri Road, P.O. Giridih, Jharkand - 815301
6.	Insolvency commencement date in respect of corporate debtor	22/11/2019 (order received on 25.11.2019)
7.	Estimated date of closure of insolvency resolution process	19 th May, 2020 (i.e. 180 th day from CIRP initiation date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA IP SANJAY KUMAR AGARWAL REGN NO – IBBI / IPA – 001/IP – P 00062 / 2017-18 / 10140
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : Draupadi Mansion, 3 rd Floor 11, Brabourne Road, Kolkata-700001 E-mail id: sanjaycal@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : Draupadi Mansion, 3 rd Floor 11, Brabourne Road, Kolkata-700001 E-mail id: cirp.adiispat@gmail.com
11.	Last date for submission of claims	08/12/2019
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) : None
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. 2. N.A. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://www.ibbi.gov.in/downloadform.html Physical Address: DRAUPADI MANSION, 3 RD FLOOR, 11, BRABOURNE ROAD, KOLKATA – 700 001

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Adi Ispat Private Limited on 22/11/2019.

The creditors of Adi Ispat Private Limited, are hereby called upon to submit their claims with proof on or before 08/12/2019 to the interim resolution professional at the address mentioned against entry No. 10.

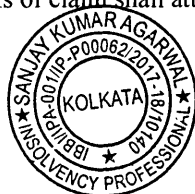
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (not applicable) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 27.11.2019

Place : Kolkata



(CA IP Sanjay Kumar Agarwal)
Interim Resolution Professional
Adi Ispat Private Limited

Reg No. IBBI/IPA-001/IP-P00062/2017-18/10140